

F.No.15011/205 /2016-Jus (AU)

Government of India
Ministry of Law & Justice
Department of Justice

New Delhi, 1st December, 2016

ORDER

In supersession of Order No. 15011/140/2015-Jus (AU), dated 10th October 2016, services of Sh. Vikram Jain, Consultant stand dispensed with. He stands relieved from the Department of Justice with immediate effect.

He is directed to submit all the papers/bills/documents pertaining to Department of Justice, which are in his possession, to Administration Wing immediately.

2. This issues with the approval of the Competent Authority.



(Prem Lata Kaushik)
Under Secretary (Admn)
Tel: 23072549

To

1. Sh.Vikram Jain, Consultant
2. Cash I Section, MHA, NDCC Building, Jai Singh Road, New Delhi
3. Pay & Accounts Officer, Department of Legal Affairs, Janpath Bhavan, New Delhi
4. PSO to Secretary (J)/ PS to JS(Admn)/ PS to Dir(A)
5. Guard file
6. NIC for uploading on website